NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA NO. 328(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Shri Raj Kumar Juneja Vs. JD Universal Infra Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

None

For the Respondent:

Mr. R.K. Gupta, Mr. Amit Goel and Ms. Romila

Mandal, Advocates

ORDER

No time left. Adjourned to 12.01.2018.

(S. K. Mohapatka)

Member (T)

(Ina Malhotra)
Member (J)